

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/1364/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, ✓ Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 4th March, 2020


Sub: **Station leave permission.**

Ref:- Your letter No. DJNB/1353 Date 02.03.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from the evening of 07.03.2020 till the morning of 11.03.2020, has been granted/rejected. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
Rdgn

Memo NO.HC.VII-119/2001/1365/A, dated 4.3.2020

Copy to:

1. The Systems Analyst, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)